Representations from MPs to examine functioning or AIIMS and RML Hospital

2590. SHRI KANAKS1NH MOHANSINH MANGROLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received several representations from the Members of Parliament to examine the tunctioning of All India Institute of Medical Sciences and Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) if so, the details thereof;

(c) what action has been taken/ proposed to be taken in this regard;

(d) whether Government are aware of the massive irregularities in the functioning these hospitals; and

(e) whether Government propose to set up a Joint Parliament Committee in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) Yes, Sir.

(b) and (c) As regards AIIMS, the representations mainly raised the grievances of Nursing Staff. Most of the demands of AIIMS Nurses Union have already been resolved through negotiations. The Government have received representations from some MPs regarding the demands of Hospital Employees Union of R.M.L. Hospital. The Government have always made all out efforts to examine the genuine demands of various Unions and Associations through the available mechanisms established for this purpose.

(d) No, Sir.

(e) Does not arise.

Senior Officials joining Reliance Industries

2591. SHRI SANGH PR1YA GAUTAM: Will the PRIME MINISTER be pleased to state:

(a) whether some senior level technical

administrative and other expert officials up to Secretary level of various Ministries and attached subordinate offices and public sector undertakings have joined the Reliance Group of Industries on their different offices and categories on retirement or resigning or by taking premature retirements;

(b) if so, the number of such officers who have joined Reliance Group of Industries during the two years of their leaving Government service; and

(c) the basis on which requisite Government permission was granted to them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) Information in this regard is not centrally monitored in this Ministry. However, during the last five years, Department of Personnel & Training had permitted only one Central Serivce Officer to undertake post-retirement commercial employment with M/s. Reliance Industries Ltd., Bombay.

(c) Government considers requests for post-retirement commercial employment from retired Government servants in accordance with statutory rules and instructions issued thereunder.

ग्रामीण क्षेत्रों में बेरोजगार व्यक्तियों का पंजीकरण

2592. श्री नागमणि : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ग्रामीण क्षेत्रो के बेरोजगार व्यक्तियों का पंजीकरण करने का विचार रखती है,

(ख) क्या ग्रामीण क्षेत्रों में अकुशल, कुशल, अशिक्षित और शिक्षित बेरोजगारों की कुल संख्या का पता लगाया जा चुका है अथवा लगाया जा रहा है,

(ग) यदि हां, तो तत्संबंधी राज्य-वार और श्रेणीवार ब्यौरा क्या है,

(घ) क्या इस कार्यक्रम में स्वयंसेवी संगठनों की भूमिका को निश्चित किया गया है अथवा किया जा रहा है, और (ड़) क्या इस कार्यक्रम में वित्तीय संस्थाओं की भूमिका को भी निश्चित किया गया है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय (ग्रामीण रोजगार और गरीबी उन्मूलन विभाग) में राज्य मंत्री (श्री विलास बाबूराव मूत्तेमवार) : (क) से (ग) ग्रामीणों गरीबों को स्वरोजगार और मजदुरी रोजगार मुहैया कराने के लिए केन्द्र द्वारा विभिन्न राज्यों/ संघशक्ति क्षेत्रों में कार्यान्वित की जारही प्रमुख ग्रामीण विकास योजनाएं (1) समन्वित ग्रामीण विकास कार्यक्रम, (2) जवाहर रोजगार योजना, (3) सुनिश्चित रोजगार योजनाएं हैं। सुनिश्चित रोजगार योजना जो कि मजदूरी रोजगार योजना है के अंतर्गत पात्र व्यक्ति जिन्हें काम की आवश्यकता है और जो रोजगार चाहते हैं, वे अपने नाम ग्राम पंचायतों में लिखवा सकते हैं । योजना के आरंभ होने से लेकर अब तक ग्रामीण क्षेत्रों में 1.8 करोड लोगों ने इस योजना के अंतर्गत अपना नाम पंजीकृत करवाया है । यह योजना देश के 2475 खण्ड़ों में कार्यान्वित की जा रही है ।

दूसरी ओर, रोजगार कार्यालय, जो मुख्यतः शहरी क्षेत्रों में स्थित हैं, ग्रामीण क्षेत्रों के रोजगार चाहने वाले लोगों का भी पंजीकरण करते हैं और उनके पास ग्रामीण क्षेत्रों के काम चाहने वालों का पंजीकरण करने का प्रावधान है । अकुशल, कुशल, अनपढ़ और पढ़े लिखे काम चाहने वाले लोगों के बारे में सूचना रोजगार कार्यालय के रजिस्टर में उपलब्ध होती है लेकिन ग्रामीण और शहरी क्षेत्रों का अलग-अलग ब्यौरा नहीं रखा जाता है ।

(घ) और (ड) ग्रामीण क्षेत्रों में बेरोजगार लोगों के पंजीकरण के लिए उपरोक्त कार्यक्रम केन्द्र / राज्य स्तर के प्राधिकरणों द्वारा कार्यान्वित किए जा रहे हैं। इस कार्यक्रम में स्वयंसेवी संगठनो और वित्तीय संस्थाओं को शामिल नहीं किया जाता है।

Increase in limit of investment by SSIs

2593. SHRI G. SWAMINATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to increase the limit of Investment on Plant and Machinery by the Small Scale Industries;

(b) if so, what is the proposed enhanced limit; and

(c) by when the new limit is expected to come into operation?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) to (c) A proposal to increase the limit of investment in plant and machinery of small-scale industrial undertakings to Rs. 300 lakhs is being considered by the Government. As this involves examination of various issues, it is not possible to indicate a specific date by which the new limit would come into operation.

Seminar on Train Safety through Signal and Telecommunications System

2594. SHRI E. BALANANDAN: Will the PRIME MINISTER be pleased to state:

(a) whether a Seminar on Train Safety through Signal and Telecommunications System was held at New Delhi on 3rd May, 1995;

(b) if so, whether any official from the Railway Department had participated in it;

(c) what were the recommendations/ suggestions of the Seminar;

(d) whether Government have taken any action on the recommendations;

(e) if so, the details of the action taken; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b) Yes, Sir.

(c) The main recommendations are as given below:—

Use of modern technical aids like Auxiliary Warning System, Solid State Interlocking, Train Radio Communication between driver, guard and controller, Optic Fibre Cables, Hot Axle Detectors, Track Circuiting on running lines, Electronic Axle Counters, Clamp Locks on Facing Points, Event